

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1702

ANSWERED ON:07.03.2011

LABOUR REFORMS

Gandhi Shri Feroze Varun;Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government proposes labour reforms issue in employment intensive sector such as the textiles and apparel sector and the leather industry for enhancing their competitiveness;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Ministry of Small and Medium Enterprises are pressing for simpler labour laws meant for this sector as it is not possible for Micro Units to adhere to multiple labour laws; and

(e) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (c): Labour Reforms which essentially entail review/updation of labour laws is a continuous process in order to bring them in tune with the emerging needs of the economy including textiles, apparel and leather Industry. The Ministry continues to have consultation with the social partners to obtain a consensus for enacting new laws or and bringing about changes in the existing laws.

(d) & (e): The Ministry of Micro, Small & Medium Enterprises had requested for enactment of a separate labour legislation for Micro, Small and Medium Enterprises (MSME) Sector. The request was examined and it was not found it feasible or desirable to have a separate law for MSME Sector.